

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 64(ND)/2016
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

Smt. Ina Malhotra
Hon'ble Member (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016**

NAME OF THE COMPANY: M/s. Princep Trade & Finance Pvt. Ltd. & Ors.
Vs.
M/s. BRL Finlease Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the
Companies Act 2013.

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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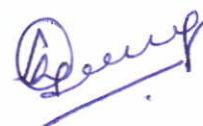
1	Govind Rishi	Advocate	Petitioner	
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2	Mr. U.K. Chaudhary	Sr. Advocate	Petitioner	
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3	Mr. Himanshu Vij	Advocate	Petitioner	
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4	Ms. Lakshmi Gurung	Adv.	Respondent No. 1 & 2	
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Order

For orders see order in CP 65(ND)/2016